Annexure-4

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 15-11-2023

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	(J)	2			No.	
TOTAL	Private Limited	Pardeep Kumar	Future Colonizers & Construction Limited		Name of cre- ditor	
	04-10-2023	14-07-2023	13-03-2023		Details of receipt	
1,46,62,76,883.00	1,55,75,890.00	9,12,04,214.00	1,35,94,96,779.00		Details of claim received Date of Amount claimed receipt	
1,55,75,890.00	1,55,75,890.00 Unsecured	1	1		Amount of claim Amount of claim Amount of claim Amount covered Covered Amount covered Amount covered Amount covered Amount covered Amount covered Covered Amount covered Amount covered Covered Amount covered Amount covered Amount covered Covered Amount covered Covered Amount covered Covered Amount covered Amount covered Covered Amount covered Covered Amount covered Covere	t I nearmed financ
	Unsecured	Unsecured	Unsecured		Details of claim admitted Nature of Amount co claim by guarant	modificant lein
			,		Amount covered Whether by guarantee party?	ofothar than finan
	No	Yes	Yes		Whether related party?	airl amodito
0.59	0.59	,	ı		% of Voting share in CoC	Lalancina to
	1	E			Amount of contingent claim	
	I				Amount of any mutual dues, that may be set-off	•
1,45,07,00,993.00	g.	9,12,04,214.00	1,35,94,96,779.00		Amount of Amount of any Amount of claim not Amount of claim Remarks, if any continutual dues, admitted under ngent that may be claim set-off	
	1	1			(Amount in ₹) Amount of claim under verification	100 E
		Related Party	Related Party	-	Remarks, if any	

